

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.364/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company	Vivid Colors Pvt Ltd.-Vs-Jenson & Nicholson (India) Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1- SACHIN KUMAR, ADV } + Corporate
SURENDRA KUMAR, ADV } Debtor

Sachin Kumar
17/11/17

2- Arvind Gupta

ORDER

Arvind Gupta
17/11/17

No one is present from the financial creditor's side. Ld.
Counsel for the corporate debtor is present.

List on 08/12/2017.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)